

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 17

CP/93(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **12.04.2024**

NAME OF THE PARTIES: **LE MERITE EXPORTS LIMITED V/s LE**
MERITE LAXMI SPINNING PRIVATE
LIMITED

Section 241(1) Sec. 242(4) of the Companies Act, 2013

ORDER

1. Mr. Vijay Tiwari, CS i/b Siddharth Doshi appeared for the Petitioner.
2. Mr. Kunal Kanungo, Advocate appeared for the respondent no. 3.
3. Both parties informed that consent terms have been executed by the parties and they shall be place before this Bench in a couple of days.
4. List this matter on **19.04.2024** for further consideration.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna